

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:227  
ANSWERED ON:24.02.2015  
VETERINARY CARE IN ZOOS  
Choudhary Col. (Retd) Sona Ram

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) the details of the facilities / provisions for veterinary care in zoos and sanctuaries in the country;
- (b) whether the Government proposes to improve the medical facilities in sanctuaries and zoos to ensure proper/specialised treatment to the animals; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) The zoos in the country have basic veterinary care facilities for attending the treatment of the animals. Out of 170 recognized zoos (excluding 22 nos. of circuses), the 89 zoos (Large, Medium, Small Zoos and Rescue Centre) have basic veterinary care facility and the remaining 81 Mini Zoos have facility of treatment room as per the Recognition of Zoo (Amendment) Rules, 2013.

(b) & (c) As per the Rule 10, sub-rule 6(1) of Recognition of Zoo (Amendment) Rules, 2013 it is mandatory for every zoo to have veterinary facilities appropriate to the size and type of animal collection of zoo. The Central Zoo Authority provides technical support and 100% financial assistance for proposals received from zoos for upgrading of existing veterinary care facilities and new facilities. At present no such proposal is pending with Central Zoo Authority.